

Facility of Investment Allowance to Hotel Industry for Constructing Additional 30,000 Rooms by 1990

3836. SHRI MANMOHAN TUDU : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the hotel industry has urged Government to extend the facility of investment allowance to that sector to enable them to achieve the target of constructing an additional 30,000 rooms by 1990;

(b) if so, the steps taken or proposed to be taken by Government on the request of hotel industry in this regard; and

(c) the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) The Hotel Industry from time to time have approached the Government for the grant of certain incentives which inter alia include investment allowance.

(b) and (c) The Federation of Hotels & Restaurant Associations has been advised to give more details so as to indicate/identify factors and areas adversely affecting their competitiveness and to show how these incentives including investment allowance requested for by Federation of Hotels & Restaurant Associations would make Indian hotel industry more viable and competitive with other countries.

Appointment of Committee for use and Implementation of Official Language

3837. SHRI LAKSHMAN MALLICK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) Whether Government have appointed any committee regarding the use

of Official Language implementation in the I.T.D.C.; and

(b) if so, the details thereof along-with its performances as well as guidelines or directions issued for the use of Official Language and its implementation ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Official Language Implementation Committee exists in I.T.D.C.

(b) The Committee meets regularly every quarter under the Chairmanship of the Managing Director to review the progress made in the implementation of Official Language and duly implement the provisions of the Official Language Rules in the Corporation.

National Policy/Programme for Development of Tourism

3838. PROF. NARAIN CHAND PARASHAR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have framed any national policy/programme for the development of tourism by creating suitable infrastructure for lodging, transport and other amenities for such regions/places as have scene beauty and religious/historical/cultural importance;

(b) if so the broad outlines of this policy/programme and the period for which it has been drawn up; and

(c) if not, whether such a policy/programme would be soon drawn up ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (c) Development of tourism infrastructure is a continuous

process. The Department has formulated Seventh Five Year Plan (1985-90) with special emphasis on provision of tourist accommodation, transport and other facilities. A broad strategy of the Seventh Plan would be to diversify tourist traffic so as to bring it more in conformity with the rapidly growing segments of international tourism, particularly in holiday and leisure tourism as distinct from the more conventional type of cultural tourism.

Development of new Tourist Centres in Kerala

3839. SHRI SKARIAH THOMAS : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his Ministry has any plan to develop new tourist centres in Kerala in 1984-85; and

(b) if so, the names of the centres and other details ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) and (b) The Department has no proposal to develop any new tourist centres in Kerala apart from the 22 centres already identified by the Department on the two Travel Circuits in consultation with the State Government.

Proposal to Appoint Expert Committee to weed out Corrupt and Inefficient Income-Tax Officers

3840. SHRI SOMJIBHAI DAMOR : Will the Minister of FINANCE be pleased to state;

(a) whether Government propose to appoint an expert Committee to weed out in-effective and in-efficient Income-Tax Officers and higher ranks in the Income-tax Department, and to suggest steps to revamp

and re-organise the administrative machinery in the Income Tax Department; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) and (b) With a view to weeding out ineffective and inefficient Government servants and strengthening of administrative machinery, provisions have already been made in the Rules Under the instructions issued by the Department of Personnel and Administrative Reforms the Review Committees have been set up for the purpose of screening officers from time to time. The recommendations of this Review Committee are considered by Government and action taken to weed out ineffective and inefficient Government servants. There is no proposal to set up any Expert Committee for this purpose.

बिहार की गया पटसन मिल का घाटे में चलना

3841. श्री रणजीत सिंह : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार की गया पटसन मिल घाटे में चल रही है ;

(ख) यदि हां, तो तत्संबंधी कारण क्या हैं; और

(ग) यह सुनिश्चित करने के लिए कि मिल घाटे में चलने की बजाय लाभ कमाना प्रारम्भ करे सरकार द्वारा क्या कदम उठाने का विचार है ?

वाणिज्य मंत्रालय में उप मंत्री (श्री पी.ए. संघमा) : (क) जी हां ।

(ख) घाटे के प्रमुख कारण निम्नलिखित हैं :—